

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3448
ANSWERED ON:15.12.2006
CONTAMINATED WATER
Suklabaidya Shri Lalit Mohan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the water supplied by Delhi Jal Board contains high levels of carcinogenic contents as found by the Central Pollution Control Board (CPCB);
- (b) if so, the details thereof;
- (c) whether any modality has been evolved by the Government for bringing down the toxic levels to WHO standard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

- (a): The Delhi Jal Board (DJB) has informed that as per study carried out by Central Pollution Control Board (CPCB) and independent tests conducted by National Environmental Engineering Research Institute (NEERI), the treated water of DJB conforms to the permissible standards of the WHO Drinking Water Guidelines and norms.
- (b)to(e): Does not arise in view of the reply to (a) above.